

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009199/2022	DEEPIKA @ CHAITALI MUKHARJEE VS STATE OF ODISHA	PRADIPTA VARMA VS	ERASAMA /283 /2021 () //
2	BLAPL/0009200/2022	DEEPIKA @ CHAITALI MUKHARJEE VS STATE OF ODISHA	PRADIPTA VARMA VS	PARADEEP /204 /2021 () //
3	BLAPL/0009201/2022	SAMBARIA @ BHAGIRATHI PRADHAN VS STATE OF ODISHA	RANJIT KESHARI RAY VS	POLASARA PS /192 /2022 () //
4	BLAPL/0009202/2022	ABHIMANYU NAYAK VS STATE OF ODISHA	RAMA CHANDRA RAY VS	PURIGHAT /272 /2020 () //
5	BLAPL/0009203/2022	BUNA KANHAR VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	SAHID NAGAR P.S. /288 /2022 () //
6	BLAPL/0009204/2022	KALAKHANDI @ MD. SEKHAWAT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	SPL.TASK FORCE /11 /2022 () //
7	BLAPL/0009205/2022	SK. ALLI @ ALI @ SK. ALLIRUDDIN VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	TALASARI MARINE /19 /2022 () //
8	BLAPL/0009206/2022	ISWAR CHANDRA LUHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /116 /2012 () //
9	BLAPL/0009207/2022	JAYARAM MAJHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KANTABANJI /129 /2021 () //
10	BLAPL/0009208/2022	SALAYADU DILESHU DORA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	ADVA /79 /2020 () //
11	BLAPL/0009209/2022	AJAY KUMAR NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /80 /2022 () //

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12	BLAPL/0009210/2022	BINOD YADAV VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /132 /2020 () //
13	BLAPL/0009211/2022	SANTOSH KUMAR LENKA VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	//0 () //
14	BLAPL/0009212/2022	RAKESH BISOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /171 /2022 () //
15	BLAPL/0009213/2022	LIKHUN NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /76 /2022 () //
16	BLAPL/0009214/2022	JANU KHORA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	RAYAGADA G.R.P. /30 /2022 () //
17	BLAPL/0009215/2022	SITARAM SAHU @ CHHAANGLIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /142 /2022 () //
18	BLAPL/0009216/2022	S. VENKETAS @ SWAMY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /219 /2021 () //
19	BLAPL/0009217/2022	RAJESH KUMAR MAJHI @ RINKU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	PARLAKHEMUNDI /157 /2022 () //
20	BLAPL/0009218/2022	BIRSINGH SAYAN VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	KARANJIA /212 /2022 () //
21	BLAPL/0009219/2022	BAIRAGI CHARAN DAS VS STATE OF ODISHA	MANORANJAN KHATUA VS	MAHANGA /65 /2016 () //
22	BLAPL/0009220/2022	NAKA @ SAUKAT KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /85 /2022 () //
23	BLAPL/0009221/2022	KABIRAJ BIBARA	PARTHA SARATHI NAYAK	CHANDRAPUR /8 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009222/2022	BABLU NAG	PARTHA SARATHI NAYAK	BHATILI /77 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009223/2022	MANISH KUMAR KOL	HEMANTA KUMAR TRIPATHY	MUNIGUDA /131 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009224/2022	SOM KOL	HEMANTA KUMAR TRIPATHY	MUNIGUDA /131 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009225/2022	HARA PRASAD NORIYA	DIPTIREKHA NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009226/2022	UMESH DHARUA	SABYASACHI MISHRA	LATHOR /28 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009227/2022	SONU MAHATO	BIBHU PRASAD MOHANTY	SUNDARGARH TOWN /289 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009228/2022	SONU MAHATO	BIBHU PRASAD MOHANTY	SUNDARGARH TOWN /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009229/2022	GOUTAM SUR @ TAPU	RANJITA DHAL	KAMARDA /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009230/2022	NARAYAN GOND	UMAKANTA BARIK	KUNDEI /83 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009231/2022	SUDARSAN HARIJAN	SUSANTA KUMAR DASH	MUDULIPODA /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009232/2022	SUDARSAN KHEMUNDU @ MOTU	DIGAMBAR SETHI	BOIPARIGUDA /188 /2021
		VS	VS	()

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35	BLAPL/0009233/2022	STATE OF ODISHA BASANTA SAHU VS	LAMBODOR ACHARI VS	// JAGANNATHA PRASAD /155 /2022 ()
36	BLAPL/0009234/2022	STATE OF ODISHA ARUN KUMAR BARIK VS	AMIT KUMAR NATH VS	// SINGLA /135 /2022 ()
37	BLAPL/0009235/2022	STATE OF ODISHA SHIVA @ SHIVA MURMU VS	BIKRAM CHANDRA GHADEI VS	// Bamapada (Industrial Area) /199 /2021 ()
38	BLAPL/0009236/2022	STATE OF ODISHA SARBESWAR SWAIN VS	LAXMIDHAR MAHA VS	// GANIA /59 /2022 ()
39	BLAPL/0009237/2022	STATE OF ODISHA SAPAN TUDU VS	AJAYA NAYAK VS	// MANCHESWAR P.S. /158 /2021 ()
40	BLAPL/0009238/2022	STATE OF ODISHA BUBUL @ BABUL ROUT VS	LIZA BHANJDEO VS	// ATHGARH /154 /2022 ()
41	BLAPL/0009239/2022	STATE OF ODISHA MITHUN SAHU VS	SMRUTI RANJAN MOHAPATRA VS	// KHANDAGIRI P.S. /453 /2021 ()
42	BLAPL/0009240/2022	STATE OF ODISHA BAPI @ DEBASIS BHOI VS	SATYABRATA MOHANTY (1) VS	// BHANJANAGAR /30 /2013 ()
43	BLAPL/0009241/2022	STATE OF ODISHA KUNA @ BALARAM BARIK VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /393 /2022 ()
44	BLAPL/0009242/2022	STATE OF ODISHA AJITA RAULA VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /302 /2020 ()
45	BLAPL/0009243/2022	STATE OF ODISHA DEBASHIS @ DEBASIS MOHANTY @ PAPU VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// DHAULI PS /167 /2021 () //

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46	BLAPL/0009244/2022	PADMANAVA JENA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KHANDAGIRI P.S. /156 /2019 () //
47	BLAPL/0009245/2022	KUNU @ KARTIK SETHI VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	TANGI /189 /2022 () //
48	BLAPL/0009246/2022	KUNA @ BALARAM BARIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /365 /2022 () //
49	BLAPL/0009247/2022	BABU @ PRATAP KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
50	BLAPL/0009248/2022	RABINDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
51	BLAPL/0009249/2022	GOBINDA BHOLA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
52	BLAPL/0009250/2022	KAILASH MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
53	BLAPL/0009251/2022	BISHNU DEO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /121 /2022 () //
54	BLAPL/0009252/2022	MANGA @ MAGA DURUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /202 /2020 () //
55	BLAPL/0009253/2022	PRAKASH RANJAN SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /189 /2022 () //
56	BLAPL/0009254/2022	SAMIR KUMAR PATRA VS STATE OF ODISHA	G.N.MOHAPATRA VS	BADSAHI /206 /2022 () //
57	BLAPL/0009255/2022	BABULI PRUSTY @ BABULI @ KAUSHAL PRUSTY	SURYAKANTA DWIBEDI	KHAPRAKHOL /95 /2022

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		VS	VS	()
58	BLAPL/0009256/2022	STATE OF ODISHA DEBARAJ NAIK @ BULU	JNYANANANDA PANDA	// THUAMUL RAMPUR /71 /2021
		VS	VS	()
59	BLAPL/0009257/2022	STATE OF ODISHA JAGABANDHU MEHER	SURYAKANTA DWIBEDI	// MANAMUNDA /168 /2022
		VS	VS	()
60	BLAPL/0009258/2022	STATE OF ODISHA SANGRAM KESHARI BAL	RAMESH CHANDRA SWAIN	// TOMKA /33 /2022
		VS	VS	()
61	BLAPL/0009259/2022	STATE OF ODISHA PINTU BEHERA	BHARAT BHUSAN ROUSTRAY	// ANGUL TOWN /1088 /2019
		VS	VS	()
62	BLAPL/0009260/2022	STATE OF ODISHA KALIA @ SUSANTA PRADHAN	ANIRUDHA DAS	// BANKI /39 /2020
		VS	VS	()
63	BLAPL/0009261/2022	STATE OF ODISHA DIJABAR NATH @ DURYODHAN NATH	SUDEEP KUMAR SARANGI	// ATHGARH /147 /2022
		VS	VS	()
64	BLAPL/0009262/2022	STATE OF ODISHA SURAJ DALABEHERA	ANIRUDHA DAS	// SPL.TASK FORCE /1 /2022
		VS	VS	()
65	BLAPL/0009263/2022	STATE OF ODISHA ANIRUDHA KUMAR GOUD	SOUMYA RANJAN DAS	// BIRMITRAPUR /241 /2021
		VS	VS	()
66	BLAPL/0009264/2022	STATE OF ODISHA LAKHAN JERAI	PARTHA SARATHI DAS	// //0
		VS	VS	()
67	BLAPL/0009265/2022	STATE OF ODISHA PANDABA BANK	BIJAYA KUMAR RAGADA	// MELCHHAMUNDA /142 /2022
		VS	VS	()
68	BLAPL/0009266/2022	STATE OF ODISHA AKRAM KHAN	SAROJ KUMAR PADHI	// BOUDH /173 /2021
		VS	VS	()

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69	BLAPL/0009267/2022	STATE OF ODISHA DHANU SETHI VS	RAMANI KANTA PATTANAIAK VS	// ERASAMA /247 /2021 ()
70	BLAPL/0009268/2022	STATE OF ODISHA SANDIP NAIK VS	AMIT KUMAR NATH VS	// PARJANG /24 /2022 ()
71	BLAPL/0009269/2022	STATE OF ODISHA BIJAY SETHY VS	BIDYUTLATA MOHANTY VS	// BAIDESWAR /67 /2019 ()
72	BLAPL/0009270/2022	STATE OF ODISHA MITHILES TIWARI VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /201 /2021 ()
73	BLAPL/0009271/2022	STATE OF ODISHA SK. SARUK VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /14 /2020 ()
74	BLAPL/0009272/2022	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	RAMANI KANTA PATTANAIAK VS	// CUTTACK SADAR /171 /2022 ()
75	BLAPL/0009273/2022	STATE OF ODISHA JOGENDRA MAJHI VS	BHABANI SHANKAR DASPARIDA VS	// JEYPORE VIGILANCE /29 /2022 ()
76	BLAPL/0009274/2022	STATE OF ODISHA DANISH ANSARI VS	SOHARDDA SUMAN VS	// RAJGANGPUR /90 /2022 ()
77	BLAPL/0009275/2022	STATE OF ODISHA PUPUNA @ PAPUNA @ TUKUNA TOKARI VS	CHITTARANJAN DAS VS	// ATHGARH /211 /2022 ()
78	BLAPL/0009276/2022	STATE OF ODISHA MITU @ DILLIP PRADHAN VS	ACHYUTANANDA PATTNAIK VS	// KHALLIKOTE /213 /2017 ()
79	BLAPL/0009277/2022	STATE OF ODISHA RAKESH PRASAD @ THAPA VS STATE OF ODISHA	BINI MISHRA VS	// MACHHKUND /93 /2020 () //

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80	BLAPL/0009278/2022	BALARAM PARIDA @ BALIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /23 /2021 () //
81	CMAPL/0000461/2022	SUNANDA DAS VS GYANENDRANATH SINGH	AMIT PRASAD BOSE VS	// () //
82	CMAPL/0000462/2022	ARUN KUMAR KHANDA VS STATE OF ODISHA	BIJAYA KUMAR ROURAY VS	// () //
83	CMP/0000922/2022	JULLY PATRO VS HIMANSU SEKHAR SRICHANDAN	RAJJEET ROY VS	// () //
84	CMP/0000923/2022	SUBRAT SASMAL VS DEBENDRA PATRA	ARUN KUMAR MISHRA VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK(Cuttack) CS/0006907/2014
85	CMP/0000924/2022	BASANTILATA MISHRA@BASANTI MISHRA VS SRI RAM CHANDRA DAS	KOUSIK ANANDA GURU VS	// () //
86	CMP/0000925/2022	SESHADEB DAS VS BINAPANI SAHOO	ASHOK KUMAR MOHAPATRA 1 VS	// () //
87	CONTC/0005858/2022	AMBIKA BAG VS SATYA RANJAN SAHOO,DIRECTOR,SECONDARY EDU.	ADV. VS	// () //
88	CONTC/0005859/2022	TERSA SORENG VS SATYA RANJAN SAHOO,DIRECTOR,SECONDARY EDU.	ADV. VS	// () //
89	CONTC/0005860/2022	PUSPA MANJARI NAYAK VS SATYA RANJAN SAHOO,DIRECTOR,SECONDARY EDU.	ADV VS	// () //
90	CONTC/0005861/2022	PURNIMA MEHER VS ASWINI KUMAR MISHRA,DIRECTOR,HIGHER EDU.	ADV. VS	// () //
91	CONTC/0005862/2022	JANHABI SAHU	ADV	//

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		VS	VS	0
92	CONTC/0005863/2022	SATYA RANJAN SAHOO,DIRECTOR,SECONDARY EDU. KASTURI SAHU	ADV.	//
		VS	VS	0
93	CONTC/0005864/2022	MANOJ PRABHAKAR KUJUR,ADDITIONAL TAHASILDAR,KANISI KASTURI SAHU	ADV.	//
		VS	VS	0
94	CONTC/0005865/2022	MANOJ PRABHAKAR KUJUR,ADDITIONAL TAHASILDAR,KANISI KASTURI SAHU	ADV.	//
		VS	VS	0
95	CONTC/0005866/2022	MANOJ PRABHAKAR KUJUR,ADDITIONAL TAHASILDAR,KANISI DALEYA SETHI	ADV.	//
		VS	VS	0
96	CONTC/0005867/2022	MANOJ PRABHAKAR KUJUR,ADDITIONAL TAHASILDAR,KANISI DR.HIMANSU SEKHAR NANDA	ADV.	//
		VS	VS	0
97	CONTC/0005868/2022	MANORANJAN MOHAPATRA,OAS(J) MANOJ KUMAR PALO	adv.	//
		VS	VS	0
98	CONTC/0005869/2022	SUSHIL KUMAR LOHANI, I.A.S. S. JERMIA	ADV.	//
		VS	VS	0
99	CONTC/0005870/2022	BISHNUPADA SETHI, IAS KAILASH CHANDRA PRADHAN	adv.	//
		VS	VS	0
100	CONTC/0005871/2022	BIJAY AMRUTA KULANGE, IAS SURENDRA MAHABHOI	ADV.	//
		VS	VS	0
101	CONTC/0005872/2022	BIJAY AMRUTA KULANGE, IAS JHASAKETAN BAGARTTI	ADV.	//
		VS	VS	0
102	CONTC/0005873/2022	MANISA BANARJEE,COLKLECTORAND D.M.,BARGARH MANAS RANJAN ROUT	ADV.	//
		VS	VS	0

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103	CONTC/0005874/2022	RAGHURAM R. IYER, DIRECTOR HIGHER SECY. EDN. DEPT., BBSR. SUBHASHREE PATTANAIK VS	ADV. VS	// // 0
104	CONTC/0005875/2022	RAGHURAM R. IYER, DIR., HIGHER SECY. EDN. DEPT. PRAVANJAN CHOUDHURY VS	ADV. VS	// // 0
105	CONTC/0005876/2022	SASWATA MISHRA, I.A.S. RADHESHYAM JENA VS	ADV VS	// // 0
106	CONTC/0005877/2022	SATYABRATA SAHU, I.A.S. PRAFULLA KUMAR SAHOO VS	GOPAL SINHA VS	// // 0
107	CONTC/0005878/2022	VIR VIKRAM YADAV, IAS AKSHAYA KUMAR SWAIN VS	DHANANJAYA NAYAK VS	// // 0
108	CONTC/0005879/2022	STATE OF ODISHA MINARVA SWAIN VS	MAHENDRA KUMAR PRADHAN VS	// // 0
109	CONTC/0005880/2022	ASWATHY S, COMMNR. CUM SECY., S AND M.E. DEPT. MADHAB CHANDRA MOHAPATRA VS	ADV. VS	// // 0
110	CONTC/0005881/2022	DR. ARABINDA KUMAR PADHEE, IAS SAGAR CHARAN MAJHI VS	RAGHUNATH SINGH VS	// // 0
111	CONTC/0005882/2022	SATYABRATA SAHU, I.A.S. GOURAHARI SAHOO VS	adv. VS	// // 0
112	CONTC/0005883/2022	ASWATHY S., I.A.S. MURALIDHAR BARIK VS	ADV. VS	// // 0
113	CONTC/0005884/2022	ASWATHY S., I.A.S. DUSMANTA SAHU VS	ADV. VS	// // 0
		SATYABRATA SAHOO, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT DEPT.		//

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114	CONTC/0005885/2022	KUNJA BIHARI PAL VS SATYA RANJAN SAHU,OAS	JANAKI KANTA MAHAPATRA VS	// 0 //
115	CONTC/0005886/2022	BICHITRANANDA LENKA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
116	CONTC/0005887/2022	BABAJI KUMAR VS ASWATHY S, I.A.S.	LAXMI KANTA MOHANTY VS	// 0 //
117	CONTC/0005888/2022	RAMA CHANDRA DAS VS SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M DEPT.	ADV. VS	// 0 //
118	CONTC/0005889/2022	SUKANTA KUMAR SWAIN VS SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M DEPT.	ADV. VS	// 0 //
119	CONTC/0005890/2022	RANJAN KUMAR PRADHAN VS SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M DEPT.	ADV. VS	// 0 //
120	CONTC/0005891/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT VS PADMA CHARAN NAYAK,PROJECT ADMN ,INTEGRATED TRIBAL DEVELOPMENT AGENCY,RAYAGADA	ADV. VS	// 0 //
121	CONTC/0005892/2022	BIDYADHAR JENA VS SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M DEPT.	ADV. VS	// 0 //
122	CONTC/0005893/2022	HALDHAR BISWAL VS SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M DEPT.	ADV. VS	// 0 //
123	CONTC/0005894/2022	ANUSHA PROJECTS PVT. LTD. VS ASHOK KUMAR DASH,EXE. ENGNR.,PARALAKHEMUNDI	ADV. VS	// 0 //
124	CONTC/0005895/2022	BKD INFRASTRUCTURE PVT. LTD. VS SATYA NARAYAN KHURA,EXE. ENGNR.,KORAPUT	ADV. VS	// 0 //
125	CONTC/0005896/2022	ANUSHA PROJECTS PVT. LTD.	ADV.	//

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		VS	VS	()
126	CONTC/0005897/2022	ASHOK KUMAR DASH,EXE. ENGNR.,PARALAKHEMUNDI	ADV.	//
		BIBHUTI BHUSAN PATI	ADV.	//
		VS	VS	()
127	CONTC/0005898/2022	SAMBIT KUMAR GARANAYAK,TAHASILDAR,SADAR,CUTTACK	ADV.	//
		RABINDRA KUMAR SETHI	ADV.	//
		VS	VS	()
128	CONTC/0005899/2022	ANKITA BARIK,OAS	ADV.	//
		M/S. INDO ELECTRICAL	ADV.	//
		VS	VS	()
129	CONTC/0005900/2022	DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV.	//
		PRAVAT RANJAN BARIK	ADV.	//
		VS	VS	()
130	CONTC/0005901/2022	SAROJ KANTA NAYAK,OAS	ADV.	//
		BHARAT CHANDRA MALLIK	ADV.	//
		VS	VS	()
131	CRLA/0000834/2022	ANU GURG,ADDL. CHIEF SECY.,W.R. DEPT.	RAMANI KANTA PATTANAIAK	MURIBAHAL /82 /2018
		HARESH BAG	VS	()
		VS	VS	//
132	CRLMC/0002668/2022	STATE OF ODISHA	AJIT KUMAR SAHOO	BHANDARIPOKHARI /93 /2018
		SANJAY@SANJAY KUMAR PATI	VS	SPL. JUDGE,BHADRAK(Bhadrak *)
		VS	VS	Spl/0000073/2019
133	CRLMC/0002669/2022	STATE OF ODISHA	PARTHA SARATHI DAS	/ /0
		SANKAR BARIKA@BARIK	VS	()
		VS	VS	//
134	CRLMC/0002670/2022	STATE OF ODISHA	PARTHA SARATHI DAS	JHUMPURA /72 /2010
		BIMBADHARA MAHANTA	VS	()
		VS	VS	//
135	CRLMC/0002671/2022	STATE OF ODISHA	ASIT KU JENA	AUL /136 /2012
		MOHAN SETHI@TUKU	VS	J.M.F.C.,AUL(Kendrapara *)
		VS	VS	GR/0000212/2012
136	CRLMC/0002672/2022	STATE OF ODISHA	BISWA KUMAR MISHRA	DASPALLA /31 /2006
		RABI@UMAKANTA BARIK	VS	()
		VS	VS	

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002673/2022	STATE OF ODISHA AJAY MOHANTA VS	ARJEET MISHRA VS	// RARUAN /76 /2016 ADDL.SESIONS JUDGE,KARANJIA(Mayurbhanj)
138	CRLMC/0002674/2022	STATE OF ODISHA ASHOK ROUT VS	DHARMENDRA SETHY VS	ST/0000007/2020 NILGIRI /216 /2022 ()
139	CRLMC/0002675/2022	STATE OF ODISHA M. SEKHAR VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
140	CRLMC/0002676/2022	RAJESH KATARIA SURYA PRAKASH DAS VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
141	CRLMC/0002677/2022	RAJESH KATARIA SURYA PRAKASH DAS VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
142	CRLMC/0002678/2022	RAJESH KATARIA M. SEKHAR VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
143	CRLMC/0002679/2022	RAJESH KATARIA ASHOK KUMAR MOHANTY VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
144	CRLMC/0002680/2022	MOHAN DHAR PRADHAN PRASANT KUMAR NAIK@PRASANT NAIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /235 /2017 ()
145	CRLMC/0002681/2022	STATE OF ODISHA PADMALOCHAN MALLICK VS	HIMANSHU BHUSAN DASH VS	// / /0 ()
146	CRLMC/0002682/2022	STATE OF ODISHA BISWAJITA PRUSTY VS	TAPAN KU. SAHOO VS	// / /0 ()
147	CRLMC/0002683/2022	BIRENDRA KUMAR BEHERA BASANT KUMAR BEHERA VS STATE OF ODISHA(VIG.)	PRINCE PATNAIK VS	// BHUBANESWAR VIGILANCE /22 /2009 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002684/2022	SILA BOSE VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PURIGHAT /122 /2018 () //
149	CRLMC/0002685/2022	SANJAYA MUKHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /17 /2021 () //
150	CRLMC/0002686/2022	MANORAMA SINGH VS SUNITARANI KHADANGA	ANJAN KUMAR JENA VS	/ /0 () //
151	CRLMC/0002687/2022	BISHNU CHARAN PANDA VS GHANASHYAM MISHRA	SURYAKANTA DASH VS	/ /0 () //
152	CRLMC/0002688/2022	GOURANGA MUNI VS STATE OF ODISHA	NIRANJAN LENKA VS	SEMILLIGUDA /101 /2021 () //
153	CRLMC/0002689/2022	SOUBHAGYA RANJAN DAS VS SOU MEN RAY	BIKRAM KESHARI RAJ VS	/ /0 () //
154	CRLMP/0001962/2022	AKSHYA KUMAR SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
155	CRLMP/0001963/2022	MANORANJAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK-3 VS	/ /0 () //
156	CRLMP/0001964/2022	RAJ KISHORE BARAL VS STATE OF ODISHA	AKASH BHUYAN VS	/ /0 () //
157	CRLMP/0001965/2022	MOHAN PRASAD MOHANTY VS STATE OF ODISHA	ASHOK MOHANTY VS	/ /0 () //
158	CRLMP/0001966/2022	MAMATA MAJHI VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	/ /0 () //
159	CRLMP/0001967/2022	SADASIBA NAIK	TRILOCHAN PANIGRAHI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001968/2022	MANORAMA PRADHAN	TRILOCHAN PANIGRAHI	//0
		VS	VS	()
		THE PRINCIPAL SECRETARY		//
161	CRLMP/0001969/2022	DR.DILLIP NARAYAN MOHAPATRA	SANTOSH KUMAR DWIVEDY	//0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001970/2022	JOGESWAR HARICHANDAN	DAYANANDA MOHAPATRA	//0
		VS	VS	()
		MD.SAJEED KHAN		//
163	CRLMP/0001971/2022	AKBAR SAHA	RAMAKANTA PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLREV/0000450/2022	FATIMA BIBI	SAROJ MOHARANA	PHIRINGIA /42 /2018
		VS	VS	()
		STATE OF ODISHA		//
165	MACA/0000482/2022	SAHADEV MANDAL	KAPILA CHARAN NAYAK	//
		VS	VS	()
		RABINARAYAN SAHOO		//
166	MACA/0000483/2022	AMRIT MOHANTY	RAMESH CHANDRA PRADHAN	//
		VS	VS	()
		BHAHMADRI MOHARANA		//
167	MACA/0000484/2022	M/S.TATAAIG CO. LTD.	ADAM ALI KHAN	//
		VS	VS	()
		PARMESWAR MOHARANA		//
168	MATA/0000191/2022	CHINMAYANANDA SAHOO	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	()
		PRAGNYASRI SAHOO		//
169	MATA/0000192/2022	DILLIP KUMAR HOTA	SURESH CHANDRA MOHANTY	//
		VS	VS	()
		NANDITA HOTA		//
170	RPFAM/0000226/2022	PRAVAT MUNDAI	NIRANJAN PANDA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RPFAM/0000227/2022	SONI MUNDAI MAMATARANI GURU @ DAS VS	DIGAMBARA SETHY VS	// // ()
172	RSA/0000224/2022	BRAJA KISHORE DAS BHOBANA PATRA VS	GOKULANANDA PADHI VS	// // ()
173	RSA/0000225/2022	LAXMI DEI UPENDRA DALEI VS	DWARIKA PRASAD MOHANTY VS	// // ()
174	RVWPET/0000237/2022	UPENDRA NATH PATRA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
175	STREV/0000027/2022	PARSURAM MAJHI M/S. N.R. INTERNATIONAL LTD. VS	KAJAL SAHOO VS	// // ()
176	STREV/0000028/2022	STATE OF ODISHA M/S. N.R. INTERNATIONAL LTD. VS	KAJAL SAHOO VS	// // ()
177	TRP(C)/0000366/2022	STATE OF ODISHA MONALISHA SAHOO VS	SOUBHAGYA KUMAR DASH VS	// // ()
178	TRPCRL/0000081/2022	AMBUJA KUMAR SAHOO ALAKA JENA VS	HEMENDRA SAMAL VS	// // ()/
179	WA/0001242/2022	DILLIP KUMAR JENA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
180	WA/0001243/2022	MISHRILAL MOHANTA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, AGA VS	// // ()
181	WA/0001244/2022	UTTAM KUMAR PRADHAN STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// // ()
		S.M.C. OF RANI JANAKI GOVT. GIRLS HIGH SCHOOL, SUNDARGARH MUNICIPALITY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001245/2022	STATE OF ODISHA VS SMRUTI REKHA JENA	PRABHU PRASAD MOHANTY, AGA VS	// 0 //
183	WA/0001246/2022	STATE OF ODISHA VS MALAYA KUMAR SAHOO	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
184	WA/0001247/2022	STATE OF ODISHA VS HIMANSHU SEKHAR OJHA	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
185	WA/0001248/2022	STATE OF ODISHA VS BISWA RANJAN BISWAL	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
186	WA/0001249/2022	STATE OF ODISHA VS KRISHNA JOSHI	AJODHYA RANJAN DASH, AGA VS	// 0 //
187	WA/0001250/2022	SUBENDHU KUMAR MRUGARAJ VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
188	WA/0001251/2022	STATE OF ODISHA VS KAMAL KUMAR AGRAWAL	SAILAZA NANDAN DAS, ASC VS	// 0 //
189	WA/0001252/2022	BIKASH CHANDRA BARIK VS STATE OF ODISHA	NIROJ KUMAR MOHAPATRA VS	// 0 //
190	WA/0001253/2022	JYOTI RANJAN BEHERA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
191	WA/0001254/2022	SUDHIR KUMAR NAYAK VS SECY., S.T.A, ODISHA, CUTTACK	PRADIPTA KUMAR MOHANTY VS	// 0 //
192	WA/0001255/2022	PURNA CHANDRA NAYAK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
193	WA/0001256/2022	SUCHISMITA MOHAPATRA	PAMI RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WA/0001257/2022	LAXMI PRASAD MOHAPATRA	DURGA PRASAD NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WA/0001258/2022	CHITTA RANJAN SETHI	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WA/0001259/2022	SASMITA NAYAK	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WA/0001260/2022	JYOTSNAMAYEE BEHERA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WA/0001261/2022	NITA DUBEY	VIVASWAT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024575/2022	SUBHASH CHANDRA SAMANTARAY	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0024576/2022	SASMITA HERNA	SAROJ KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0024577/2022	ANANDA NAYAK	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0024578/2022	SARASWATI SAHOO	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0
		THE DISTRICT CONSUMER PROTECTION OFFICER CUM ADDL. DM, NAYAGARH		//
203	WP(C)/0024579/2022	MANJULATA MOHARANA	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0024580/2022	DR. SUSANT KUMAR PATNAIK	DR. PURUSOTTAM CHULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0024581/2022	STATE OF ODISHA CHANDRABATI NAYAK VS	SARADA PRASAD DASH VS	// // ()
206	WP(C)/0024582/2022	STATE OF ODISHA RUDRA SHANKAR SATAPATHY VS	BASUDEV PANDA VS	// // ()
207	WP(C)/0024583/2022	THE INCOME TAX OFFICER, WARD TDS 1, BBSR RAJEN KUMAR NATH VS	KSHIROD KUMAR SAHOO VS	// // ()
208	WP(C)/0024584/2022	STATE OF ODISHA AVINASH DORA VS	SITANSU MOHAN SINGH VS	// // ()
209	WP(C)/0024585/2022	STATE OF ODISHA PRABHATA KUMAR JENA VS	SITANSU MOHAN SINGH VS	// // ()
210	WP(C)/0024586/2022	STATE OF ODISHA RANJAN BISWAL VS	SITANSU MOHAN SINGH VS	// // ()
211	WP(C)/0024587/2022	STATE OF ODISHA MANMATH KUMAR SAHOO VS	LALITENDU MISHRA VS	// // ()
212	WP(C)/0024588/2022	STATE OF ODISHA SASMITA MAHANTA VS	S.SATAPATHY VS	// // ()
213	WP(C)/0024589/2022	STATE OF ODISHA SUJIT KUMAR SWAIN VS	SITANSU MOHAN SINGH VS	// // ()
214	WP(C)/0024590/2022	STATE OF ODISHA BIRANCHI KUMAR SUTAR VS	P.K.ROUT VS	// // ()
215	WP(C)/0024591/2022	UNION OF INDIA PRABHASINI PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0024592/2022	BIJAY DIDIWANIYA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
217	WP(C)/0024593/2022	BIJAY DIDIWANIYA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
218	WP(C)/0024594/2022	RANJAN KUMAR DEY VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
219	WP(C)/0024595/2022	LAXMIPRIYA BEHERA VS THE BM, CANARA BANK, BADAPADA BRANCH, PATTAMUNDAI	SARADA PRASAD DASH VS	// 0 //
220	WP(C)/0024596/2022	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	WP(C)/0024597/2022	SAIKH EKRAM VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
222	WP(C)/0024598/2022	MAHANADI COALFIELDS LTD.,ANGUL VS DIBAKAR PRADHAN	DEBARAJ MOHANTY VS	// 0 //
223	WP(C)/0024599/2022	KEDARNATH JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
224	WP(C)/0024600/2022	MANOJ KUMAR ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0024601/2022	ROJALINI BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	WP(C)/0024602/2022	MAHANADI COALFIELDS LTD.,ANGUL VS DAITARI SAHOO	DEBARAJ MOHANTY VS	// 0 //
227	WP(C)/0024603/2022	DHUSHASAN PATRA	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0024604/2022	STATE OF ODISHA DUSHMANTA ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
229	WP(C)/0024605/2022	STATE OF ODISHA BABAJI MALIK	BALADEV PANDA	//
		VS	VS	0
230	WP(C)/0024606/2022	THE COLLECTOR AND DM, KENDRAPARA MAHANADI COALFIELDS LTD.,ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
231	WP(C)/0024607/2022	PADEI @ PADMANAV PRADHAN RAMAKANTA JENA	BRAJA KISHORE PANDA	//
		VS	VS	0
232	WP(C)/0024608/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD.,ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
233	WP(C)/0024609/2022	HRUSHIKESH SAHU SOUMYA RANJAN PADHI	CHANDRA SEKHAR PANDA	//
		VS	VS	0
234	WP(C)/0024610/2022	STATE OF ODISHA MAHANADI COLFIELDS LTD.,ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
235	WP(C)/0024611/2022	NARAN PRADHAN STATE OF ODISHA	UTTAM KUMAR SAHOO, ASC	//
		VS	VS	0
236	WP(C)/0024612/2022	PRAMOD KUMAR BAL ADHIR RANJAN NAYAK	CHANDRA SEKHAR PANDA	//
		VS	VS	0
237	WP(C)/0024613/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD.,ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
238	WP(C)/0024614/2022	PADEI @ PADMANAV PRADHAN NARAYAN SAHOO	CHITRASEN PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0024615/2022	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI MAHANADI COALFIELDS LTD.,ANGUL VS	DEBARAJ MOHANTY VS	// // ()
240	WP(C)/0024616/2022	PADEI @ PADMANAV PRADHAN DILLIP KUMAR PATTANAİK VS	SAMBHU CHARAN NATH SHARMA VS	// // ()
241	WP(C)/0024617/2022	STATE OF ODISHA SURENDRA DHARUA VS	JAGABANDHU SAHU VS	// // ()
242	WP(C)/0024618/2022	SUB COLLECTOR, BALANGIR MAHANADI COALFIELDS LTD.,ANGUL VS	DEBARAJ MOHANTY VS	// // ()
243	WP(C)/0024619/2022	BHAGABAN SAHU RATİKANTA PRADHAN VS	SURYA NARAYAN PATNAİK VS	// // ()
244	WP(C)/0024620/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD.,ANGUL VS	DEBARAJ MOHANTY VS	// // ()
245	WP(C)/0024621/2022	RAJKISHORE BEHERA ROHIT KU. DEHERI VS	SURENDRA KUMAR GARTIA VS	// // ()
246	WP(C)/0024622/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD.,ANGUL VS	DEBARAJ MOHANTY VS	// // ()
247	WP(C)/0024623/2022	DOLAGOBINDA PRADHAN ADİKANDA NAIK VS	JYOTI RANJAN KHUNTIA VS	// // ()
248	WP(C)/0024624/2022	STATE OF ODISHA KRUSHNA CHANDRA TARAI VS	BAMADEV BARAL VS	// // ()
249	WP(C)/0024625/2022	STATE OF ODISHA MOHINI MOHAN SAHU VS	BASUDEV PUJARI VS	// // ()
		RANJITA NAYAK @SAHU		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0024626/2022	ARATI PATTANAİK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
251	WP(C)/0024627/2022	MAHANADI COALFIELDS LTD.,ANGUL VS BAKULI PRADHAN	DEBARAJ MOHANTY VS	// 0 //
252	WP(C)/0024628/2022	KAMALA BAG VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
253	WP(C)/0024629/2022	BIKRAM NAG VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
254	WP(C)/0024630/2022	ROHAN PATRA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
255	WP(C)/0024631/2022	PRADYUNMA BANCHHOR VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
256	WP(C)/0024632/2022	DHARMADA PATRA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
257	WP(C)/0024633/2022	RAHUL BHARATI VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
258	WP(C)/0024634/2022	REENA MACHHKHAND VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
259	WP(C)/0024635/2022	DUARI MOHANTA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
260	WP(C)/0024636/2022	HRUDANANDA DEHURI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
261	WP(C)/0024637/2022	ANGADA BHATI	TRILOCHAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024638/2022	DASHARATH MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024639/2022	BIJAYA KUMAR BEHERA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024640/2022	BIJAYA KUMAR PATRO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0024641/2022	RAJIB KUMAR DAS	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024642/2022	GOURANGA DALAI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024643/2022	ABINASH BALIARSINGH	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024644/2022	I.V.S.N. MURTY	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024645/2022	SARASWATI PATNAIK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024646/2022	ASHUTOSH KAR	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024647/2022	PITAMBER PATRO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0024648/2022	SUDEEPA BEHERA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0024649/2022	STATE OF ODISHA PRAMILA PANDA VS	ASHISH RANJAN MOHANTY VS	// // ()
274	WP(C)/0024650/2022	STATE OF ODISHA MIHIR KUMAR BISWAL VS	JYOTI RANJAN KHUNTIA VS	// // ()
275	WP(C)/0024651/2022	STATE OF ODISHA MANOJ KUMAR NAYAK VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
276	WP(C)/0024652/2022	THE STATE OF ODISHA SABINA KHATUN VS	JYOTI RANJAN KHUNTIA VS	// // ()
277	WP(C)/0024653/2022	STATE OF ODISHA DR.NIRANJAN MOHAPATRA VS	SAMEER KUMAR DAS VS	// // ()
278	WP(C)/0024654/2022	STATE OF ODISHA PRADEEP NARENDRA VS R.T.O., TALCHER	K.C.MAJHI VS	// // ()
279	WP(C)/0024655/2022	AJAYA KUMAR BEHERA VS R.T.O., JAJPUR	K.C.MAJHI VS	// // ()
280	WP(C)/0024656/2022	DR.JAYANTA KUMAR KAR VS	SAMEER KUMAR DAS VS	// // ()
281	WP(C)/0024657/2022	STATE OF ODISHA DR.JYOTSNAMAYEE KAR VS	SAMEER KUMAR DAS VS	// // ()
282	WP(C)/0024658/2022	STATE OF ODISHA SUNAYANA DHIR VS	KOUSIK ANANDA GURU VS	// // ()
283	WP(C)/0024659/2022	STATE OF ODISHA ANITA REKHA JALL VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0024660/2022	INJA VENKATA RAMANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
285	WP(C)/0024661/2022	KALICIA CRESEN DUNGUNG VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
286	WP(C)/0024662/2022	SARITA SAMANTASINGHAR VS REGIONAL MANAGER, RBI, BBSR	SYAMALENDU PATTNAIK VS	// 0 //
287	WP(C)/0024663/2022	PANINA SANDHYARANI VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
288	WP(C)/0024664/2022	ABHIMANYU JENA VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
289	WP(C)/0024665/2022	PREMANATH PATEL VS THE SPECIAL LAO CUM COLLECTOR, BALANGIR	RAMESH CHANDRA SAHOO VS	// 0 //
290	WP(C)/0024666/2022	AKSHAYA KUMAR SATPATHY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
291	WP(C)/0024667/2022	UDAYANATH SAHOO VS COLLECTOR CUM DM ANGUL CUM SPECIAL LAO, DHENKANAL	KAMALAKANTA MOHANTY VS	// 0 //
292	WP(C)/0024668/2022	SUDARSAN SARDAR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
293	WP(C)/0024669/2022	NALINI PRAVA PATRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
294	WP(C)/0024670/2022	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
295	WP(C)/0024671/2022	BHIMA MAHANTA	SUBASH CHANDRA PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0024672/2022	STATE OF ODISHA DATTATRAYA DWOPAYANA	SANJIB MOHANTY	//
		VS	VS	0
297	WP(C)/0024673/2022	STATE OF ORISSA DR. SK. FIYAZUL HAQUE	BUDHADEV ROUSTRAY	//
		VS	VS	0
298	WP(C)/0024674/2022	STATE OF ODISHA ANUSHAYA MALLICK	AYODHANATH LENKA	//
		VS	VS	0
299	WP(C)/0024675/2022	STATE PAYANSU SEKHAR PANI	ASHOK KUMAR SAHOO	//
		VS	VS	0
300	WP(C)/0024676/2022	STATE OF ODISHA KALPA MANJARI NAIK	AMBIKA PRASAD RAY	//
		VS	VS	0
301	WP(C)/0024677/2022	STATE OF ODISHA RAMA CHANDRA BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
302	WP(C)/0024678/2022	STATE OF ODISHA HAREKRUSHNA PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
303	WP(C)/0024679/2022	STATE OF ODISHA PARMESHWARI PRADHAN	AUROBINDA SAHOO	//
		VS	VS	0
304	WP(C)/0024680/2022	STATE OF ODISHA MAYADHAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
305	WP(C)/0024681/2022	STATE OF ODISHA PRADEEP KUMAR SATAPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
306	WP(C)/0024682/2022	STATE OF ODISHA SRIKANT KUMAR PRADHAN	AUROBINDA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0024683/2022	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0024684/2022	STATE OF ODISHA MAHESWAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0024685/2022	STATE OF ODISHA SAILABALA SAHU VS	AUROBINDA SAHOO VS	// // ()
310	WP(C)/0024686/2022	STATE OF ODISHA AMRITA KIRO VS	PRAJIT KUMAR PRADHAN VS	// // ()
311	WP(C)/0024687/2022	STATE OF ODISHA RAGHUNATH SENAPATI VS	AUROBINDA SAHOO VS	// // ()
312	WP(C)/0024688/2022	STATE OF ODISHA MANOJ KUMAR SUNDARRAY VS	U.R.BASTIA VS	// // ()
313	WP(C)/0024689/2022	STATE OF ODISHA SUVASINI PARIDA VS	AUROBINDA SAHOO VS	// // ()
314	WP(C)/0024690/2022	STATE OF ODISHA M/S B.RAMANIAH CONSTRUCTIONS, GANJAM VS	JAYANTA KUMAR DAS VS	// // ()
315	WP(C)/0024691/2022	THE CT AND GST OFFICER, GANJAM II YUDHISTHIR LENKA VS	AUROBINDA SAHOO VS	// // ()
316	WP(C)/0024692/2022	STATE OF ODISHA SIDHESWAR MISHRA VS	PRAKASH K. MISHRA VS	// // ()
317	WP(C)/0024693/2022	STATE OF ODISHA JHUNU KUMARI PATI VS	AUROBINDA SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0024694/2022	PRAGNYAPARAMITA RAUTARA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
319	WP(C)/0024695/2022	MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
320	WP(C)/0024696/2022	SARAT CHANDRA SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
321	WP(C)/0024697/2022	BIBHU RANJAN SHREE NRUSINGH CHAUDHURY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
322	WP(C)/0024698/2022	HRUSHIKESH HOTA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
323	WP(C)/0024699/2022	SARIT SUBHAJIT HOTA VS SUB COLLECTOR, PURI	SUJATA JENA VS	// 0 //
324	WP(C)/0024700/2022	KESHAB CHANDRA NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
325	WP(C)/0024701/2022	PRASANNA KUMAR SATAPATHY VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
326	WP(C)/0024702/2022	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
327	WP(C)/0024703/2022	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
328	WP(C)/0024704/2022	NIRANJAN NAIK VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
329	WP(C)/0024705/2022	M/S SHANTI DEVI JAISWAL, ROURKELA	BHABANI PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE CT AND GST OFFICER, ROURKELA II CIRCLE		//
330	WP(C)/0024706/2022	NAMITA KUMARI DEVI	IQBAL SHABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024707/2022	BISWAMOHINI SAHU	IQBAL SHABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024708/2022	RENUBALA ACHARYA	SUPRATIK ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
333	WP(C)/0024709/2022	Commissioner Cum Secretary Of Health And Family Welfare	K. Dipankar Das	//
		VS	VS	0
		Mamata Das		//
334	WP(C)/0024710/2022	INDRAMANI DEVI	IQBAL SHABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024711/2022	BASANT MANJARI PATNAIK	IQBAL SHABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024712/2022	KALPANA BHOI	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024713/2022	SARALA SAHU	IQBAL SHABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024714/2022	K.KUSUMA	IQBAL SHABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024715/2022	PITABASHA ACHARYA	SUNIL MISHRA	//
		VS	VS	0
		PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR 1		//
340	WP(C)/0024716/2022	RABINDRA NATH MOHANTY	DEEPALI MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0024717/2022	STATE OF ODISHA GITANJALI PATTNAIK VS	KISHORE KUMAR MISHRA VS	// // ()
342	WP(C)/0024718/2022	STATE OF ODISHA M/S. NIRANJAN KHUNTIA, PARADEEP VS	SIDHANT DWIBEDI VS	// // ()
343	WP(C)/0024719/2022	UNION OF INDIA HRUSHIKESH NAYAK VS	ANURAG PATI VS	// // ()
344	WP(C)/0024720/2022	STATE OF ODISHA CHIRANTAN DAS VS	SUBIR PALIT VS	// // ()
345	WP(C)/0024721/2022	STATE OF ODISHA SANKAR JENA VS	MAHENDRA KUMAR PRADHAN VS	// // ()
346	WP(C)/0024722/2022	THE COLLECTOR, NAYAGARH DILIP KUMAR SAHU VS	ANIL KUMAR NAYAK VS	// // ()
347	WP(C)/0024723/2022	STATE OF ODISHA SANTOSH SINGH SIDHU VS	BHAGABAT PRASAD RATH VS	// // ()
348	WP(C)/0024724/2022	STATE OF ODISHA TAPAS CHANDRA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0024725/2022	STATE OF ODISHA NIBEDITA PANDA VS	H.N.MOHAPATRA VS	// // ()
350	WP(C)/0024726/2022	STATE OF ODISHA MANORANJAN TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0024727/2022	STATE OF ODISHA NIRANJAN BISWAL VS	PRAFULLA CHANDRA DAS VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0024728/2022	PUSPANJALI GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0024729/2022	BIJAY KUMAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0024730/2022	SANJULATA GHADEI VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
355	WP(C)/0024731/2022	FAKIR CHARAN BEHERA VS PRINCIPAL SECY.,FOREST,ENVIRONMENT AND CLIMATE DEPT.	RABINDRA KUMAR PATNAIK VS	// 0 //
356	WP(C)/0024732/2022	ODISHA POWER EMPLOYEES UNION, KHORDHA VS THE REGIONAL DIRECTOR, ESIC, BBSR	BIKASH JENA VS	// 0 //
357	WP(C)/0024733/2022	RAKESH KUMAR SAMANTARAY VS ADHYATIMA DAS	MANOJ KUMAR MOHANTY VS	// 0 //
358	WP(C)/0024734/2022	KALU BAHUBALINDRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
359	WP(C)/0024735/2022	ODISHA POWER EMPLOYEES UNION, KHURDA VS THE RPF COMMISSIONER, EPFO, BBSR	BIKASH JENA VS	// 0 //
360	WP(C)/0024736/2022	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
361	WP(C)/0024737/2022	RAMA RAGHAB PATRO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
362	WP(C)/0024738/2022	JOGESWAR PUJARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
363	WP(C)/0024739/2022	SUNIL KUMAR RAY	DINABANDHU NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024740/2022	ARAKHITA SATPATHY	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024741/2022	ALEKHA CHANDRA PRADHAN	UMAKANT SAHOO	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
366	WP(C)/0024742/2022	MAKUNDA BEHERA	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024743/2022	PRASANNA KUMAR BARIK	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024744/2022	ANTARYAMI SAHOO	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0024745/2022	SUSIL KUMAR SAHOO	NEPOLEON SAHANI	//
		VS	VS	0
		UNION OF INDIA		//
370	WP(C)/0024746/2022	UNION OF INDIA	PRABHU PRASANNA BEHERA CGC	//
		VS	VS	0
		RAMAKRUSHNA SETHY		//
371	WP(C)/0024747/2022	SIMANCHAL ACHARYA	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA,DEPT OF RURAL DEVELOPMENT		//
372	WP(C)/0024748/2022	SIMANCHAL ACHARYA	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA,DEPT OF RURAL DEVELOPMENT		//
373	WP(C)/0024749/2022	SIMANCHAL ACHARYA	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA,DEPT OF RURAL DEVELOPMENT		//
374	WP(C)/0024750/2022	DHARAMARAJ DHIR	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0024751/2022	STATE OF ODISHA M/S. S.P. CONSTRUCTION, MAYURBHANJ VS	PRAFULLA KUMAR RATH VS	// // ()
376	WP(C)/0024752/2022	STATE OF ODISHA BIRANCHI NARAYAN DAS VS	NIRANJAN BISWAL VS	// // ()
377	WP(C)/0024753/2022	PRINCIPAL SECY., P.R. AND D.W. DEPT., BBSR GHANASHYAM DASH VS	SAMBIT RATH VS	// // ()
378	WP(C)/0024754/2022	STATE OF ODISHA BASANTA KUMAR MALLIK VS	SUKANTA KUMAR NAYAK VS	// // ()
379	WP(C)/0024755/2022	STATE CO OPERATIVE ELECTION COMMISSION, ODISHA PRADIPTA KUMAR SWAIN VS	ARJUNA CHARAN BEHERA VS	// // ()
380	WP(C)/0024756/2022	STATE OF ODISHA BHAGYASHREE MOHANTY VS	SAMBIT RATH VS	// // ()
381	WP(C)/0024757/2022	SATYADEEP MOHANTY ARIJIT NAYAK VS	SAMBIT RATH VS	// // ()
382	WPCRL/0000114/2022	AKANKSHYA SAHU KALU JAGADEV @JAYANARAYAN JAGADEV VS	PRAVASH CH JENA VS	// //0 ()
383	WPCRL/0000115/2022	STATE OF ODISHA KALU JAGADEV @ JAYANARAYAN JAGADEV VS	PRAVASH CH JENA VS	// //0 ()
384	ABLAPL/0011973/2022	STATE OF ODISHA BIRANCHI PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// //0 ()
385	ABLAPL/0011974/2022	STATE OF ODISHA SAMAR BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// KHURDA MODEL /432 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0011975/2022	BIRANCHI PRADHAN VS STATE OF ODISHA	A.K. SAHOO VS	//0 () //
387	ABLAPL/0011976/2022	BABULA @ RANJAN BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	ASKA /559 /2022 () //
388	ABLAPL/0011977/2022	SAMEER BARADA @ GEDU BARAD VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	KHALLIKOTE /510 /2022 () //
389	ABLAPL/0011978/2022	BANITA SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /175 /2022 () //
390	ABLAPL/0011979/2022	SANJAYA KUMAR BARIK @ BANKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /498 /2020 () //
391	ABLAPL/0011980/2022	BRAJABANDHU BHUTIA VS STATE OF ODISHA	RONIT GHOSH VS	KANIHA /104 /2022 () //
392	ABLAPL/0011981/2022	SOLI DALEI @ SULOCHANA DALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /334 /2022 () //
393	ABLAPL/0011982/2022	SUNIL NAIK VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR SADAR /351 /2022 () //
394	ABLAPL/0011983/2022	SOUKAT ALLI SAHA @ SOUKAT SAHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /27 /2018 () //
395	ABLAPL/0011984/2022	PRAKASH BISOI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	SARANAKUL /116 /2022 () //
396	ABLAPL/0011985/2022	SUDHAKAR SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /471 /2022 () //
397	ABLAPL/0011986/2022	SUDARSHAN PATRA	ABHISHEK DASH	JALESWAR /331 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011987/2022	DUKHISHYAM PRADHAN	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /22 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
399	ABLAPL/0011988/2022	BISWAJIT MALLICK	SUJATA JENA	SAHID NAGAR P.S. /441 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011989/2022	SIBA PRASAD LENKA	JAYANTA KUMAR BALA	BANAPUR P.S. /135 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011990/2022	DEBA @ DEBARAJ MACHHUA	JAYANTA KUMAR KHANDAYATRAY	RANPUR /223 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011991/2022	LIPi @ LIPINA BARALA	PRANAYA KUMAR DASH	KHURDA MODEL /429 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011992/2022	SHANTILATA SWAIN	CHITTARANJAN PATTNAIK	KAKATAPUR /95 /2017
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011993/2022	CHANDRAKANTA PARIDA	BIKRAM CHANDRA GHADEI	JANKIA P.S. /325 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011994/2022	INDRAMANI SAHOO	ARJEET MISHRA	KALINGA NAGAR /198 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011995/2022	ANIL PRASAD GUPTA	BHABANI SANKAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011996/2022	MANGAL DAS	PABITRA KUMAR BEHERA	MARSHAGHAI /307 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011997/2022	CHITTA RANJAN PATNAIK	SANGRAM RATH	KUMBHARAPARA /236 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0011998/2022	STATE OF ODISHA ADHIR BISWAS VS	GOPINATH MISHRA VS	// KALIMELA /226 /2021 ()
410	ABLAPL/0011999/2022	STATE OF ODISHA MITHUN BAGH VS	SUSANTA KUMAR BARAL VS	// KAKIRIGUMMA /97 /2022 ()
411	ABLAPL/0012000/2022	STATE OF ODISHA BISWAJIT JAGANNATH SAHU VS	JYOTIRMAYA SAHOO VS	// KODALA /517 /2022 ()
412	ABLAPL/0012001/2022	STATE OF ODISHA ASHOK BARAL VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /222 /2022 ()
413	ABLAPL/0012002/2022	STATE OF ODISHA TAPAN KUMAR ACHARYA VS	JAYANTA KUMAR BALA VS	// / /0 ()
414	ABLAPL/0012003/2022	STATE OF ODISHA PRADIP SINGH @ PRADEEP KUMAR SINGH VS	KAJAL SAHOO VS	// BERHAMPUR TOWN /259 /2022 ()
415	ABLAPL/0012004/2022	STATE OF ODISHA RABINDRA KUMAR SAHU @ SAHOO @ BANKA VS	AJAYA KUMAR ROUT VS	// SOSO /145 /2022 ()
416	ABLAPL/0012005/2022	STATE OF ODISHA SIBAJI @ JAGANNATH JENA VS	DEEPAK KU SAHOO VS	// BAISINGA /191 /2022 ()
417	ABLAPL/0012006/2022	STATE OF ODISHA BANAMALI PANDA VS	BIJAYA KUMAR DASH VS	// CYBER CRIME AND ECONOMIC OFFENCES /13 /2022 ()
418	ABLAPL/0012007/2022	STATE OF ODISHA PRATAP KUMAR BARIK VS	RABINDRANATH PRUSTY VS	// TIGIRIA /177 /2022 ()
419	ABLAPL/0012008/2022	STATE OF ODISHA SABITA DAS VS	GAGAN BIHARI SINGH VS	// NEMALO /162 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012009/2022	PRASANT SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	JAKHAPURA /63 /2022 () //
421	ABLAPL/0012010/2022	DEEPANKAR BARAL VS STATE OF ODISHA	GOPINATH MISHRA VS	M.V.79 /54 /2022 () //
422	ABLAPL/0012011/2022	SIDHANTA NAIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	DHENKANAL SADAR /50 /2022 () //
423	ABLAPL/0012012/2022	MANAS SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /266 /2022 () //
424	ABLAPL/0012013/2022	ANAND MUNDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /350 /2022 () //
425	ABLAPL/0012014/2022	DASARATH PRASAD GUPTA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 () //
426	ABLAPL/0012015/2022	PRATAP KUMAR BARIK VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	TIGIRIA /179 /2022 () //
427	ABLAPL/0012016/2022	DINU MALLICK @ DINABANDHU KHOJI VS STATE OF ODISHA	S.K.NAYAK 3 VS	CHANDANPUR /102 /2022 () //
428	ABLAPL/0012017/2022	SHIBASANKAR SAMAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Bamapada (Industrial Area) /154 /2022 () //
429	ABLAPL/0012018/2022	PULLIN MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	BADAGODA P.S. /322 /2022 () //
430	ABLAPL/0012019/2022	RATIKANTA JENA VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	BASUDEVPUR /262 /2022 () //
431	ABLAPL/0012020/2022	SAMBIT SING @ RILU	RAJALAXMI BISWAL	TALCHER TOWN /687 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0012021/2022	STATE OF ODISHA ANIL KUMAR BHUKTA	RAJALAXMI BISWAL	// TALCHER TOWN /687 /2022
		VS	VS	()
433	ABLAPL/0012022/2022	STATE OF ODISHA PURUSATTAM DASBABU	PRASANTA KUMAR NANDA	// KAPTIPADA /259 /2022
		VS	VS	()
434	ABLAPL/0012023/2022	STATE OF ODISHA PRABHAT KUMAR MOHANTY @ PRAVAT MOHANTY	DALIRANI BEHURAY	// SIMULIA /42 /2017
		VS	VS	()
435	ABLAPL/0012024/2022	STATE OF ODISHA SANGRAM KESHARI NAYAK	JYOTIRMAYA SAHOO	// BANAPUR P.S. /356 /2022
		VS	VS	()
436	ABLAPL/0012025/2022	STATE OF ODISHA SHAIK ZAFAR @ RAJA	JYOTIRMAYA SAHOO	// BAGHAMARI /118 /2022
		VS	VS	()
437	ABLAPL/0012026/2022	STATE OF ODISHA MANWAR HUSSAIN KHAN	JYOTIRMAYA SAHOO	// KHURDA MODEL /441 /2022
		VS	VS	()
438	ABLAPL/0012027/2022	STATE OF ODISHA SIBUN DEEP	CHITTA RANJAN SAHU	// RAIRAKHOL /95 /2022
		VS	VS	()
439	ABLAPL/0012028/2022	STATE OF ODISHA SWETA NAIK	AMITAV TRIPATHY	// KHANDAPARA /108 /2020
		VS	VS	()
440	ABLAPL/0012029/2022	STATE OF ODISHA ZOHARA YASMEEN	ANWAR HUSSEN	// SALIPUR /206 /2022
		VS	VS	()
441	ABLAPL/0012030/2022	STATE OF ODISHA GOUTAM ROUL	ASHOK KUMAR SAHOO	// PATKURA /357 /2022
		VS	VS	()
442	ABLAPL/0012031/2022	STATE OF ODISHA PURNA CHANDRA BEHERA	PRAVASH CHANDRA JENA	// SAHADEV KHUNTA /229 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0012032/2022	STATE OF ODISHA PAPU @ SOURAV RATHA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /273 /2022 ()
444	ABLAPL/0012033/2022	STATE OF ODISHA FAKIR MOHAN MISHRA VS	SANTOSH KUMAR DASH VS	// PUINTALA /206 /2022 ()
445	ABLAPL/0012034/2022	STATE OF ODISHA BISWANATH PATRA VS	AMIYA RANJAN PRATIHARI VS	// SAHID NAGAR P.S. /6 /2015 ()
446	ABLAPL/0012035/2022	STATE OF ODISHA PANKAJ KUMAR SAHU VS	PRADEEP KUMAR DAS VS	// NILGIRI /176 /2022 ()
447	ABLAPL/0012036/2022	STATE OF ODISHA MRUTUNJAYA KUMAR @ MRUTUNJAYA KUMAR SINGH VS	SINGH ZAFARULLA VS	// MANAMUNDA /73 /2017 ()
448	ABLAPL/0012037/2022	STATE OF ODISHA NANDAN KUMAR VS	B.N.MAHAPATRA VS	// MAHILA P.S.(BBSR) /45 /2022 ()
449	ABLAPL/0012038/2022	STATE OF ODISHA KAIBALYA PARIDA VS	SUBHENDU KUMAR NAYAK VS	// PAHALA /37 /2022 ()
450	ABLAPL/0012039/2022	STATE OF ODISHA SUJIT @ SURJIT MAURIYA VS	SATYA RANJAN MULIA VS	// CHAULIAGANJA /300 /2022 ()
451	ABLAPL/0012040/2022	STATE OF ODISHA MUNA @ ABINAS SINGHA VS	RAMAKANTA PANDA VS	// BALASORE SADAR /168 /2021 ()
452	ABLAPL/0012041/2022	STATE OF ODISHA RANJIT KARMI VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /160 /2022 ()
453	ABLAPL/0012042/2022	STATE OF ODISHA BADAL PARIJA VS STATE OF ODISHA	BHARAT JALLI VS	// TIRTOL /577 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0012043/2022	SUCHITTRA DAS @ SUDASHNA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PURUSHOTTAMPUR /491 /2022 () //
455	ABLAPL/0012044/2022	SARASWATI MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAGHUNATHPUR /166 /2022 () //
456	ABLAPL/0012045/2022	ANIRUDHA JENA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /49 /2016 () //
457	ABLAPL/0012046/2022	KUMBHA @ KUMBHAKARNA MOHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JHUMPURA /82 /2022 () //
458	ABLAPL/0012047/2022	SWARUP KUMAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BETNOTI /278 /2022 () //
459	ABLAPL/0012048/2022	CHANDAN NATH VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	ATHGARH /147 /2022 () //
460	ABLAPL/0012049/2022	JATRA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 () //
461	ABLAPL/0012050/2022	PUJA MAHAL @ SUSHREE SANGITA DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	SABARANG /142 /2021 () //
462	ABLAPL/0012051/2022	DHARMENDRA YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /286 /2022 () //
463	ABLAPL/0012052/2022	GITANJALI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NUAGAM (DIGAPAHANDI) /225 /2022 () //
464	ABLAPL/0012053/2022	JAYANTA PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /62 /2021 () //
465	ABLAPL/0012054/2022	ADARSHA KUMAR DAS	AMULYA RATNA PANDA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0012055/2022	RAMA CHANDRA PRADHAN	JYOTIRMAYA SAHOO	NUAGAM (DIGAPAHANDI) /225 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0012056/2022	LABANATH DIGAL	AMULYA RATNA PANDA	BAMUNIGAM /78 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0012057/2022	JALANDHAR KARAN	BIJAYANANDA DASH	KRUSHNA PRASAD /57 /2018
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0012058/2022	UTTAM MAJHI	SK. ZAFARULLA	BALASORE SADAR /219 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0012059/2022	SANATAN DAS	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0012060/2022	SUBASH CHANDRA SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0012061/2022	KRUSHNA CHANDRA RAY	HRUDANANDA MOHAPATRA	BRAHMAGIRI /212 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0012062/2022	GHANA ROUT	HRUDANANDA MOHAPATRA	BRAHMAGIRI /212 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0012063/2022	KRUSHNA CHANDRA SWAIN	HRUDANANDA MOHAPATRA	BRAHMAGIRI /212 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0012064/2022	AKUNA @ BABINA PARIDA	ABHISHEK PRADHAN	KUMBHARAPARA /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0012065/2022	BHARATI MALLIK @ SNEHALATA MALLIK	MITHUN DAS	BINJHARPUR /538 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012066/2022	STATE OF ODISHA JATANI CHHUALSINGH VS	MITHUN DAS VS	// BEGUNIA P.S. /220 /2022 ()
478	ABLAPL/0012067/2022	STATE OF ODISHA NARAYAN SAHOO @ BAGULA VS	RUPESH KUMAR MOHANTY VS	// MANGALA BAG /224 /2022 ()
479	ABLAPL/0012068/2022	STATE OF ODISHA SANKAR BISWAL VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR (KODALA) /372 /2022 ()
480	ABLAPL/0012069/2022	STATE OF ODISHA SACHIN BALIYARSINGH VS	BIBHUTI BHUSAN CHOUDHURY VS	// JANKIA P.S. /59 /2017 ()
481	ABLAPL/0012070/2022	STATE OF ODISHA BICHITRA SAHOO VS	PRAKASH KUMAR SAMAL VS	// / /0 ()
482	ABLAPL/0012071/2022	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	PRAKASH KUMAR SAMAL VS	// / /0 ()
483	ABLAPL/0012072/2022	STATE OF ODISHA JAYANTI MISHRA VS	SUSANTA KUMAR BARAL VS	// GOBINDAPUR /125 /2022 ()
484	ABLAPL/0012073/2022	STATE OF ODISHA SUKANTA SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /175 /2022 ()
485	ABLAPL/0012074/2022	STATE OF ODISHA RINA MALIK VS	SAMIR KUMAR MISHRA VS	// KHANTAPADA /195 /2022 ()
486	ABLAPL/0012075/2022	STATE OF ODISHA BIJAY NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /175 /2022 ()
487	ABLAPL/0012076/2022	STATE OF ODISHA SUKANTI PALAI VS	SAMIR KUMAR MISHRA VS	// BANAPUR P.S. /355 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012077/2022	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 () //
489	ABLAPL/0012078/2022	DINESH NATH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAISINGA /191 /2022 () //
490	ABLAPL/0012079/2022	SANATAN DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
491	ABLAPL/0012080/2022	PRAMOD KUMAR BAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 () //
492	ABLAPL/0012081/2022	MRUTUNJAYA AGASTI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /240 /2022 () //
493	ABLAPL/0012082/2022	PURUSOTTAM PATEL VS STATE OF ODISHA	SAILABALA JENA VS	JAGDALPUR /131 /2022 () //
494	ABLAPL/0012083/2022	GUSIRAM @ GHASIRAM HANTAL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	PADWA /60 /2022 () //
495	ABLAPL/0012084/2022	PRAKASH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /175 /2022 () //
496	ABLAPL/0012085/2022	ANUSAYA PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /18 /2022 () //
497	ABLAPL/0012086/2022	BISHNUPADA MAITY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	//0 () //
498	ABLAPL/0012087/2022	SATYAJIT MOHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /281 /2022 () //
499	ABLAPL/0012088/2022	SANGRAM PRADHAN	SATYA NARAYAN MISHRA 4	SORO /401 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012089/2022	AJAY KUMAR SAHOO	UMESH CHANDRA BEHURA	CUTTACK VIGILANCE /43 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
501	ABLAPL/0012090/2022	AJAY KUMAR SAHOO	UMESH CHANDRA BEHURA	CUTTACK VIGILANCE /44 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
502	WPC(OAC)/0001601/1999	RABINDRANATH SWAIN	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
503	WPC(OAC)/0001602/1999	NRUSINGH NATH MISHRA	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
504	WPC(OAC)/0001615/1999	JNANADA PRASAD DASH	M.R.,MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
505	WPC(OAC)/0001616/1999	MURALIDHAR KAR	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
506	WPC(OAC)/0001655/1999	RAMA CHANDRA SAHOO	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
507	WPC(OAC)/0001662/1999	HAREKRUSHNA CHAND	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
508	WPC(OAC)/0001663/1999	DHIRENDRA MALLA	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
509	WPC(OAC)/0001664/1999	TRILOCHAN SATAPATHY	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
510	WPC(OAC)/0001665/1999	NARAHARI PADHIARY	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WPC(OAC)/0002517/2006	STATE OF ODISHA HARIHAR MAHARANA VS	BIBHUTI KESHARI BISWAL, S.K.SAMAL VS	// // ()
512	WPC(OAC)/0002773/1997	STATE OF ODISHA KAMAL LOCHAN SAHOO VS	P.R.BARIK, U.C.MOHANTY VS	// // ()
513	WPC(OAC)/0003712/1996	STATE OF ODISHA SURENDRA KUMAR SAHU VS	SANJIB MOHANTY VS	// // ()
514	WPC(OAC)/0004042/1996	STATE OF ODISHA SOMANATH SWAIN VS	BINAYA KUMAR MOHANTY, B.MALLA VS	// // ()
515	CONTC(CPC)/0000031/2011	STATE OF ODISHA DIBAKAR PANDA VS	G.K.NANDA VS	// // ()
516	CONTC(CPC)/0000224/2008	BRAJA BANDHU NAYAK, DWO,BALASORE SANJAY KUMAR BEHERA VS	RANJIT SAMAL VS	// // ()
517	CONTC(CPC)/0000292/2006	SURESH CHANDRA PATTANIK SUBASH CHANDRA MOHAPATRA VS	BUDHADEV ROUTRAY VS	// // ()
518	WPC(OAPPC)/0000043/1997	SURESH CHANDRA PATTNAIK HAREKRUSHNA MOHANTY VS	PRAMOD KUMAR ROUTRAY VS	// // ()
		COMMISSIONER CUM SECRETARY, IRRIGATION DEPTT		//

ORISSA HIGH COURT

MISC CASES FILED on :20/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2022 ARBP/5/2015	TARA R.PATNAIK-MP	
2	42/2022 WPCRL/114/2022	KALU JAGADEV @JAYANARAYAN JAGADEV-MP	PRAVASH CH JENA
3	42/2022 WPCRL/114/2022	KALU JAGADEV @JAYANARAYAN JAGADEV-MP	PRAVASH CH JENA
4	43/2022 WPCRL/115/2022	KALU JAGADEV @ JAYANARAYAN JAGADEV-MP	PRAVASH CH JENA
5	55/2022 ARBA/25/2017	SEPCO III ELECTRIC POWER CONSTUCTION CORPORTION	MR.PURUPENDRA KU.SAMAL
6	56/2022 ARBA/15/2014	PRAVAKAR DEY and ORS.-MP	
7	65/2022 STREV/27/2022	M/S. N.R. INTERNATIONAL LTD.-MP	KAJAL SAHOO
8	65/2022 STREV/27/2022	M/S. N.R. INTERNATIONAL LTD.-MP	KAJAL SAHOO
9	66/2022 STREV/27/2022	M/S. N.R. INTERNATIONAL LTD.-MP	KAJAL SAHOO
10	66/2022 STREV/27/2022	M/S. N.R. INTERNATIONAL LTD.-MP	KAJAL SAHOO
11	67/2022 STREV/28/2022	M/S. N.R. INTERNATIONAL LTD.-MP	KAJAL SAHOO
12	68/2022 STREV/28/2022	M/S. N.R. INTERNATIONAL LTD.-MP	KAJAL SAHOO
13	82/2022 TRPCRL/81/2022	ALAKA JENA-MP	HEMENDRA SAMAL
14	89/2022 JCRLA/7/2011	TANKADHARA SWAIN-MP	
15	221/2022 MATA/192/2022	DILLIP KUMAR HOTA-MP	SURESH CHANDRA MOHANTY
16	231/2022 CONTC/4441/2022	ASIM BARAN DEVANATH-MP	M/S.LAKSMIDHAR KABI, A.K.KAR
17	232/2022 CONTC/2311/2021	RATNAKAR NAIK-MP	
18	244/2022 RVWPET/237/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
19	245/2022 RVWPET/237/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
20	361/2022 WPC(OA)/176/2018	RANJIT KUMAR RATH-MP	
21	410/2022 TRP(C)/366/2022	MONALISHA SAHOO-MP	SOUBHAGYA KUMAR DASH
22	585/2022 FAO/301/2022	RABI NARAYAN MOHARANA-MP	MAHENDRA KUMAR SAHOO
23	586/2022 FAO/163/2019	BRAHMANANDA DAS-MP	MR.MAHENDRA KU.SAHOO
24	627/2022 CRLREV/1029/2006	RAVINDER SINGH-MP	
25	628/2022 CRLREV/260/2022	PARTHA SARATHI PANDA-MP	MD.G.MADANI
26	962/2022	CH.GAJENDRA PATRA-MP	MR.PRAKASH RANJAN BARIK

27	RSA/364/2017 963/2022	STATE-MP	A.S.C
28	RSA/226/2003 972/2022	JULLY PATRO-MP	RAJJEET ROY
29	CMP/922/2022 973/2022	DINABANDHU SAW-MP	
30	CMP/818/2022 974/2022	SUBRAT SASMAL-MP	ARUN KUMAR MISHRA
31	CMP/923/2022 975/2022	DILLIP KUMAR SINGH-MP	NITYANANDA BEHURIA
32	CMP/434/2022 976/2022	PREM KUMAR-MP	LALIT KUMAR MAHARANA
33	CMP/915/2022 977/2022	SESHADEB DAS-MP	ASHOK KUMAR MOHAPATRA 1
34	CMP/925/2022 1018/2022	SADASIBA BISWAL-MP	
35	WPC(OAC)/456/2016 1019/2022	SADASIBA BISWAL-MP	
36	WPC(OAC)/456/2016 1020/2022	RABINDRANATH SWAIN-MP	DHULIRAM PATTNAIK, M.K.KHUNTIA,D.N.PATTANA
37	WPC(OAC)/1601/1999 1021/2022	RABINDRANATH SWAIN-MP	M.R.MOHANTY, L.K.MOHANTY
38	WPC(OAC)/1601/1999 1022/2022	NRUSINGH NATH MISHRA-MP	M.R.MOHANTY, L.K.MOHANTY
39	WPC(OAC)/1602/1999 1023/2022	JNANADA PRASAD DASH-MP	M.R.,MOHANTY, L.K.MOHANTY
40	WPC(OAC)/1615/1999 1024/2022	MURALIDHAR KAR-MP	M.R.MOHANTY, L.K.MOHANTY
41	WPC(OAC)/1616/1999 1025/2022	RAMA CHANDRA SAHOO-MP	M.R.MOHANTY, L.K.MOHANTY
42	WPC(OAC)/1655/1999 1026/2022	HAREKRUSHNA CHAND-MP	M.R.MOHANTY, L.K.MOHANTY
43	WPC(OAC)/1662/1999 1027/2022	DEEPAK KUMAR MISHRA-MP	GEETANJALI MAJHI
44	WPC(OAC)/3718/2016 1028/2022	NARAHARI PADHIARY-MP	M.R.MOHANTY, L.K.MOHANTY
45	WPC(OAC)/1665/1999 1029/2022	TRILOCHAN SATAPATHY-MP	M.R.MOHANTY, L.K.MOHANTY
46	WPC(OAC)/1664/1999 1045/2022	AMRIT MOHANTY-MP	RAMESH CHANDRA PRADHAN
47	MACA/483/2022 1046/2022	AMRIT MOHANTY-MP	RAMESH CHANDRA PRADHAN
48	MACA/483/2022 1047/2022	M/S.TATAAIG CO. LTD.-MP	ADAM ALI KHAN
49	MACA/484/2022 1567/2022	PREMANANDA DIGAL-MP	M/S.GAUTAM MISRA
50	CRLA/189/2018 1568/2022	PREMANANDA DIGAL-MP	M/S.GAUTAM MISRA
51	CRLA/146/2018 1569/2022	RABINDRA MARTHA-MP	
52	CRLA/540/2019 1570/2022	HARESH BAG-MP	RAMANI KANTA PATTANAIK
53	CRLA/834/2022 1571/2022	HARESH BAG-MP	RAMANI KANTA PATTANAIK
54	CRLA/834/2022 1603/2022	DEEPAK KUMAR SWAIN-MP	
55	ABLAPL/6867/2022 1604/2022	DEEPAK KUMAR SWAIN-MP	
56	ABLAPL/6887/2022 1605/2022	LINA@ SASMITA PALEI-MP	
57	ABLAPL/14238/2021 1606/2022	SUSHANTA MEHER-MP	SAROJ KUMAR MISHRA
	ABLAPL/10146/2020		

58	1607/2022 ABLAPL/7103/2022	DHANANJAY JENA @ BACHAN JENA-MP	
59	1608/2022 ABLAPL/15431/2019	LAXMI NAIK-MP	
60	1609/2022 ABLAPL/911/2022	GULIA @ SOURYA RANJAN PRADHAN-MP	
61	1610/2022 ABLAPL/7481/2020	RAJEEB KANDI-MP	
62	1611/2022 ABLAPL/7860/2022	CHANDRA KHEMUNDU-MP	
63	1612/2022 ABLAPL/7861/2022	CHANDRA KHEMUNDU-MP	
64	1613/2022 ABLAPL/7862/2022	JAYA MUDULI-MP	
65	1614/2022 ABLAPL/7863/2022	TILAK GUNJIA-MP	
66	1615/2022 ABLAPL/5497/2022	RAULA NAYAK-MP	
67	1616/2022 ABLAPL/12502/2021	JYOSHNA PAL-MP	PRAVASH CHANDRA DASH
68	1617/2022 ABLAPL/9222/2022	ALOK KUMAR NAYAK-MP	
69	1618/2022 ABLAPL/11049/2022	PITAMBER JENA-MP	
70	1619/2022 ABLAPL/10499/2022	SANKAR SAHOO-MP	
71	1620/2022 ABLAPL/11092/2022	PREMANANDA BEHERA @ PRAMOD-MP	
72	1621/2022 ABLAPL/11131/2022	ALOK BEHERA-MP	
73	1622/2022 ABLAPL/1144/2022	GOURA @ GANESH DAS-MP	RAJIB LOCHAN PATTNAIK
74	1623/2022 ABLAPL/9770/2020	SARAT CHANDRA PADHI-MP	
75	1624/2022 ABLAPL/3123/2021	SUBHADRA BISWAL-MP	
76	1625/2022 ABLAPL/4257/2021	SK. ASLAM-MP	
77	1626/2022 ABLAPL/9116/2022	JAINDR A DIGAL-MP	AMULYA RATNA PANDA
78	1627/2022 ABLAPL/12843/2020	BINAPANI BISWAL-MP	
79	1628/2022 ABLAPL/9972/2022	SK. KHALID @ SK. SAMAT-MP	
80	1629/2022 ABLAPL/11438/2022	AGYANDATTA GANGANA I K @ GYANADATTA NAIK-MP	
81	1630/2022 ABLAPL/11048/2022	ANSUMAN MISHRA-MP	
82	1631/2022 ABLAPL/11354/2022	PRATAP CHANDRA SAHOO-MP	
83	1632/2022 ABLAPL/11352/2022	PRAVAT KUMAR BEHERA-MP	
84	1633/2022 ABLAPL/11355/2022	PRAVAT KUMAR BEHERA-MP	
85	1634/2022 ABLAPL/11353/2022	PRATAP CHANDRA SAHOO-MP	
86	1635/2022 ABLAPL/11371/2022	SUNIL KUMAR BARIK @ SUNIL-MP	
87	1636/2022 ABLAPL/11372/2022	SUNIL KUMAR BARIK @ SUNIL-MP	
88	1637/2022 ABLAPL/6336/2021	PRAKASH KUMAR DASH-MP	
89	1638/2022	SUDESNA BEHERA-MP	SURYAKANTA DWIBEDI

90	ABLAPL/1487/2020 1639/2022	DEEPAK KUMAR MAJHI-MP	
91	ABLAPL/10075/2022 1704/2022	SURESH BEHERA @ JIBAN BHOI-MP	
92	BLAPL/8240/2022 1705/2022	SANTOSH KUMAR LENKA-MP	MANAS RANJAN MOHAPATRA
93	BLAPL/9211/2022 1706/2022	SANTOSH KUMAR LENKA-MP	MANAS RANJAN MOHAPATRA
94	BLAPL/9211/2022 1707/2022	GOBINDA NAIK-MP	
95	BLAPL/7826/2022 1708/2022	BALIAR BHUJA SAHU-MP	SURYA KANTA PRADHAN
96	BLAPL/5127/2022 1709/2022	TIRTHARAJ SAGAR-MP	SAGARIKA SAHOO, M/S. DEVASHIS PANDA, S.PANDA
97	BLAPL/4515/2021 1710/2022	ROHITA KUMAR GAJENDRA-MP	SOMANATH SATAPATHY
98	BLAPL/8954/2022 1711/2022	DEBENDRA PATRA-MP	GIRIJASANKAR NAYAK
99	BLAPL/4935/2021 1712/2022	SUSHANTA KUMAR SAHOO-MP	ADITI HOTA
100	BLAPL/4097/2022 1713/2022	SUDARSAN KHEMUNDU @ MOTU-MP	DIGAMBAR SETHI
101	BLAPL/9232/2022 1714/2022	MRUTYUNJAYA JENA @ BAPI-MP	
102	BLAPL/4478/2022 1715/2022	TULARAM HARIJAN-MP	DIPTI RANJAN BHOKTA
103	BLAPL/6450/2022 1716/2022	BAPINA DAS-MP	HIMADRI KUMAR BISWAL
104	BLAPL/5214/2022 1717/2022	DEBASISH BEHERA @ RINKU-MP	SANJAYA NARAYAN SAHOO
105	BLAPL/1571/2022 1718/2022	SUKANTA DEB-MP	BISHNU PRASAD PRADHAN
106	BLAPL/6327/2022 1719/2022	SWARNALATA NAYAK-MP	MANORANJAN PADHY
107	BLAPL/3612/2022 2099/2022	RABI@UMAKANTA BARIK-MP	BISWA KUMAR MISHRA
108	CRLMC/2672/2022 2100/2022	ASHOK ROUT-MP	DHARMENDRA SETHY
109	CRLMC/2674/2022 2101/2022	ASHOK KUMAR MOHANTY-MP	SUDEEP KUMAR SARANGI
110	CRLMC/2679/2022 2102/2022	GADADHAR PADHI-MP	
111	CRLMC/2322/2022 2103/2022	PADMALOCHAN MALLICK-MP	HIMANSHU BHUSAN DASH
112	CRLMC/2681/2022 2104/2022	BISWAJITA PRUSTY-MP	TAPAN KU. SAHOO
113	CRLMC/2682/2022 2105/2022	BASANT KUMAR BEHERA-MP	PRINCE PATNAIK
114	CRLMC/2683/2022 2106/2022	SILA BOSE-MP	BHARAT BHUSAN ROURTRAY
115	CRLMC/2684/2022 2107/2022	MANORAMA SINGH-MP	ANJAN KUMAR JENA
116	CRLMC/2686/2022 2108/2022	BISHNU CHARAN PANDA-MP	SURYAKANTA DASH
117	CRLMC/2687/2022 2109/2022	GOURANGA MUNI-MP	NIRANJAN LENKA
118	CRLMC/2688/2022 2110/2022	SOUBHAGYA RANJAN DAS-MP	BIKRAM KESHARI RAJ
119	CRLMC/2689/2022 3054/2022	MAHANADI COALFIELDS LTD.-MP	M/S. S.D.DAS
120	WA/578/2019 3055/2022	DR.MOHANLAL KHADIA-MP	AVIJIT MISHRA
	WA/872/2022		

121	3056/2022 WA/872/2022	DR.MOHANLAL KHADIA-MP	AVIJIT MISHRA
122	3057/2022 WA/1242/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
123	3058/2022 WA/1242/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
124	3059/2022 WA/1242/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
125	3060/2022 WA/1243/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
126	3061/2022 WA/1243/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
127	3062/2022 WA/1245/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
128	3063/2022 WA/1245/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
129	3064/2022 WA/1246/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
130	3065/2022 WA/1246/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
131	3066/2022 WA/1247/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
132	3067/2022 WA/1247/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
133	3068/2022 WA/1248/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
134	3069/2022 WA/1248/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
135	3070/2022 WA/1250/2022	SUBENDHU KUMAR MRUGARAJ-MP	BINAYA KUMAR MOHANTY
136	3071/2022 WA/1250/2022	SUBENDHU KUMAR MRUGARAJ-MP	BINAYA KUMAR MOHANTY
137	3072/2022 WA/1252/2022	BIKASH CHANDRA BARIK-MP	NIROJ KUMAR MOHAPATRA
138	3073/2022 WA/1244/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
139	3074/2022 WA/1244/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
140	3075/2022 WA/1244/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
141	3076/2022 WA/1253/2022	JYOTI RANJAN BEHERA-MP	NIROJ KUMAR MAHAPATRA
142	3077/2022 WA/1249/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
143	3078/2022 WA/1254/2022	SUDHIR KUMAR NAYAK-MP	PRADIPTA KUMAR MOHANTY
144	3079/2022 WA/1255/2022	PURNA CHANDRA NAYAK-MP	PAMI RATH
145	3080/2022 WA/1256/2022	SUCHISMITA MOHAPATRA-MP	PAMI RATH
146	3081/2022 WA/1257/2022	LAXMI PRASAD MOHAPATRA-MP	DURGA PRASAD NANDA
147	3082/2022 WA/1258/2022	CHITTA RANJAN SETHI-MP	MANOJ KUMAR PATI
148	3083/2022 WA/1251/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
149	3084/2022 WA/1251/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
150	3085/2022 WA/1251/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
151	3086/2022 WA/1259/2022	SASMITA NAYAK-MP	MANOJ KUMAR PATI
152	3087/2022	JYOTSNAMAYEE BEHERA-MP	MANOJ KUMAR PATI

153	WA/1260/2022 3088/2022	NITA DUBEY-MP	VIVASWAT MOHAPATRA
154	WA/1261/2022 13013/2022 WP(C)/19093/2022	RAMESH SAMAL-MP	TRILOCHAN PANIGRAHI
155	13014/2022 WP(C)/24580/2022	DR. SUSANT KUMAR PATNAIK-MP	DR. PURUSOTTAM CHULI
156	13015/2022 WP(C)/10819/2022	DEBENDRA KUMAR ROUT-MP	NIRANJAN SINGH (1)
157	13016/2022 WP(C)/24582/2022	RUDRA SHANKAR SATAPATHY-MP	BASUDEV PANDA
158	13017/2022 WP(C)/24201/2019	DR.HIMANSU SEKHAR NANDA-MP	
159	13018/2022 WP(C)/23205/2022	NAMITA DASH-MP	SHASHI BHUSAN JENA
160	13019/2022 WP(C)/14859/2022	UPENDRA MEHER-MP	
161	13020/2022 WP(C)/24587/2022	MANMATH KUMAR SAHOO-MP	LALITENDU MISHRA
162	13021/2022 WP(C)/24595/2022	LAXMIPRIYA BEHERA-MP	SARADA PRASAD DASH
163	13022/2022 WP(C)/24598/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
164	13023/2022 WP(C)/24598/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
165	13024/2022 WP(C)/24602/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
166	13025/2022 WP(C)/24602/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
167	13026/2022 WP(C)/24606/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
168	13027/2022 WP(C)/24606/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
169	13028/2022 WP(C)/24608/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
170	13029/2022 WP(C)/24608/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
171	13030/2022 WP(C)/24610/2022	MAHANADI COLFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
172	13031/2022 WP(C)/24610/2022	MAHANADI COLFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
173	13032/2022 WP(C)/24609/2022	SOUMYA RANJAN PADHI-MP	CHANDRA SEKHAR PANDA
174	13033/2022 WP(C)/24612/2022	ADHIR RANJAN NAYAK-MP	CHANDRA SEKHAR PANDA
175	13034/2022 WP(C)/24613/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
176	13035/2022 WP(C)/24613/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
177	13036/2022 WP(C)/24614/2022	NARAYAN SAHOO-MP	CHITRASEN PARIDA
178	13037/2022 WP(C)/24615/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
179	13038/2022 WP(C)/24615/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
180	13039/2022 WP(C)/24617/2022	SURENDRA DHARUA-MP	JAGABANDHU SAHU
181	13040/2022 WP(C)/24618/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
182	13041/2022 WP(C)/24618/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
183	13042/2022 WP(C)/24619/2022	RATIKANTA PRADHAN-MP	SURYA NARAYAN PATNAIK

184	13043/2022 WP(C)/24620/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
185	13044/2022 WP(C)/24620/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
186	13045/2022 WP(C)/24622/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
187	13046/2022 WP(C)/24622/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
188	13047/2022 WP(C)/24624/2022	KRUSHNA CHANDRA TARAI-MP	BAMADEV BARAL
189	13048/2022 WP(C)/24625/2022	MOHINI MOHAN SAHU-MP	BASUDEV PUJARI
190	13049/2022 WP(C)/24626/2022	ARATI PATTANAIAK-MP	SAMVIT MOHANTY
191	13050/2022 WP(C)/24627/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
192	13051/2022 WP(C)/24627/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
193	13052/2022 WP(C)/24635/2022	DUARI MOHANTA-MP	TRILOCHAN PANIGRAHI
194	13053/2022 WP(C)/24636/2022	HRUDANANDA DEHURI-MP	TRILOCHAN NANDA
195	13054/2022 WP(C)/21562/2022	DWARIKANATH MAHARANA-MP	GYANARANJAN SETHI
196	13055/2022 WP(C)/24641/2022	RAJIB KUMAR DAS-MP	MANOJ KUMAR MOHANTY
197	13056/2022 WP(C)/24643/2022	ABINASH BALIARSINGH-MP	SUBHADUTTA ROUSTRAY
198	13057/2022 WP(C)/24646/2022	ASHUTOSH KAR-MP	SUBHADUTTA ROUSTRAY
199	13058/2022 WP(C)/24648/2022	SUDEEPA BEHERA-MP	SUBHADUTTA ROUSTRAY
200	13059/2022 WP(C)/24611/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
201	13060/2022 WP(C)/24651/2022	MANOJ KUMAR NAYAK-MP	SUBASH CHANDRA PUSPALAKA
202	13061/2022 WP(C)/23416/2022	ARUP KUMAR PATI-MP	CHANDI PRASAD SAHANI
203	13062/2022 WP(C)/24660/2022	INJA VENKATA RAMANA-MP	SOUBHAGYA KUMAR DASH
204	13063/2022 WP(C)/24662/2022	SARITA SAMANTASINGHAR-MP	SYAMALENDU PATTNAIK
205	13064/2022 WP(C)/10527/2015	PRAMOD KU.SAHU-MP	M/S.BRAHMANANDA TRIPATHY
206	13065/2022 WP(C)/9712/2019	M/S.BRACE IRON AND STEEL PVT.LTD.-MP	M/S.SATYAJIT MOHANTY
207	13066/2022 WP(C)/17719/2012	TRUPTI AUTOMATIVES-MP	TUSHAR KANTI SATAPATHY
208	13067/2022 WP(C)/24673/2022	DR. SK. FIYAZUL HAQUE-MP	BUDHADEV ROUSTRAY
209	13068/2022 WP(C)/24676/2022	KALPA MANJARI NAIK-MP	AMBIKA PRASAD RAY
210	13070/2022 WP(C)/32926/2021	HAJRATH KHAN-MP	SHASHI BHUSAN JENA
211	13071/2022 WP(C)/7503/2022	SADASIVA SAHU-MP	SADASIVA PATRA 1
212	13072/2022 WP(C)/21707/2022	SURENDRA SETHI-MP	PRAFULLA KUMAR MOHAPATRA
213	13073/2022 WP(C)/17333/2022	HARIHAR SAHOO-MP	DWARIKA PRASAD MOHANTY
214	13074/2022 WP(C)/24694/2022	PRAGNYAPARAMITA RAUTARA-MP	BHABANI SHANKAR RAYAGURU
215	13075/2022	PRAGNYAPARAMITA RAUTARA-MP	BHABANI SHANKAR RAYAGURU

216	WP(C)/24694/2022 13076/2022	M/S MARUTI CLOTH STORE, BHADRAK-MP	SUBHENDU KUMAR NAYAK
217	WP(C)/20069/2022 13077/2022	LAXMI SILPA KOTINI-MP	SUSANT KUMAR JETHY
218	WP(C)/18568/2022 13078/2022	KESHAB CHANDRA NAYAK-MP	RAMDAS ACHARY
219	WP(C)/24700/2022 13079/2022	RABINDRA KUMAR SWAIN-MP	BINAYA KUMAR MOHANTY
220	WP(C)/24702/2022 13080/2022	M/S SHANTI DEVI JAISWAL, ROURKELA-MP	BHABANI PRASAD MOHANTY
221	WP(C)/24705/2022 13081/2022	KALPANA BHOI-MP	BIBHUTI BHUSAN MISHRA
222	WP(C)/24712/2022 13082/2022	SANJUKTARANI SAHOO-MP	K.K.SWAIN
223	WP(C)/10793/2020 13083/2022	CHIRANTAN DAS-MP	SUBIR PALIT
224	WP(C)/24720/2022 13084/2022	SIDDHESWAR BEHERA-MP	
225	WP(C)/10253/2022 13085/2022	DANIYAL BEHERA-MP	SAMIR KUMAR MISHRA
226	WP(C)/15308/2022 13086/2022	NIBEDITA PANDA-MP	H.N.MOHAPATRA
227	WP(C)/24725/2022 13087/2022	NIRANJAN BISWAL-MP	PRAFULLA CHANDRA DAS
228	WP(C)/24727/2022 13088/2022	RAMA RAGHAB PATRO-MP	PRAFULLA KUMAR RATH
229	WP(C)/24737/2022 13089/2022	SUNIL KUMAR RAY-MP	DINABANDHU NAYAK
230	WP(C)/24739/2022 13090/2022	GENERAL MANAGER HINGULA AREA-MP	S.D.DAS
231	WP(C)/15747/2020 13091/2022	JOGESWAR PUJARI-MP	ARUN KUMAR PATRA
232	WP(C)/24738/2022 13092/2022	SUSIL KUMAR SAHOO-MP	NEPOLEON SAHANI
233	WP(C)/24745/2022 13093/2022	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA CGC
234	WP(C)/24746/2022 13094/2022	M/S. S.P. CONSTRUCTION, MAYURBHANJ-MP	PRAFULLA KUMAR RATH
235	WP(C)/24751/2022 13095/2022	BASANTA KUMAR MALLIK-MP	SUKANTA KUMAR NAYAK
236	WP(C)/24754/2022 13096/2022	MADHUSMITA SAHOO-MP	(MR.B.MOHANTY)
237	WP(C)/12763/2019 13097/2022	BHAGYASHREE MOHANTY-MP	SAMBIT RATH
238	WP(C)/24756/2022 13098/2022	ARIJIT NAYAK-MP	SAMBIT RATH
239	WP(C)/24757/2022 13099/2022	BILT GRAPHIC PAPER PRODUCTS LTD., HARYANA-MP	AMIT PATTNAIK
	WP(C)/13780/2022		